

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.02.2024

**ORDER NO. 24 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 and roster order no. 19 of 2024 for CESTAT, New Delhi from **12.02.2024 to 16.02.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 15.02.2024 to 16.02.2024	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
From 12.02.2024 to 14.02.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 12.02.2024 to 14.02.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 15.02.2024 to 16.02.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Binesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar